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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ LPA 803/2014

BALJEET SINGH THROUGH LRS Appellant Through: Mr. D.V. Khatri and Mr. Shaurya Sharma, Advocates. versus

KRISHAN LAL THROUGH LRS Respondent Through: Ms. Smita Maan and Mr. Aakash Sehrawat, Advocates for R-2,3&4

CORAM: JOINT REGISTRAR (JUDICIAL) MS. SAVITRI (DHJS)

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<u>ORDER</u> 29.07.2022

1. Application No. 33322/2022 has been moved but the same is not available in virtual as well as physical file.

2. It has been informed by the learned counsel, Mr. Aakash Sehrawat that in the present matter, Mr. Arvind Kumar and Mr. Raj Pal have died, both of them were LRs of respondents Ram Swaroop and Jai Lal respectively. Relevant details in this regard be furnished by the learned counsel Ms. Smita Maan to the other side in order to facilitate moving of applications to implead LRs of these two deceased persons.

3. At request of counsels, put up on 22.08.2022.

SAVITRI JOINT REGISTRAR (JUDICIAL)

JULY 29, 2022/yo